

(12)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/111/2017
NAME OF THE PETITIONER : VENKU HOSPITALS PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①	M. RATHINAKUMAR	Pres for petitioner	M. Rathin.
②	B. SRIDHAR	Dy RoC	[Signature]

ORDER

Mr. M. Rathinakumar, Representative for the Applicant present. Mr. B. Sridhar, Deputy RoC in person present. Matter is posted for arguments. Put up on 06.12.2017 at 10.30 A.M.

[Signature]
MEMBER (TECHNICAL)
ghk

[Signature]
MEMBER (JUDICIAL)